

B. DETAILS OF MOVABLE ASSETS

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse(S)) Name(S)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(I)	Agriculture Land- Location(S)-Survey number(S)-Extent(Total measurement)-Current market Value	-	-	Father's 40 acres and the value Rs. 1.5 crore.	-	-
(II)	Non-Agriculture Land- Location(S)-Survey number(S)-Extent(Total measurement)-Current market value	-	-	-	-	-
(III)	Buildings(commercial and residential)- Location(S)-Survey/door number(S)-Extent(Total measurement)-current market value	House in Banglore Purchased in 1996 value Rs. 25.00 Lakhs.	-	Father's Residence Pakka house Rs. 12.00 Lakhs.	-	-
(IV)	Houses/Apartments, etc.- Location(S)-Survey/door number(S)-Extent(Total measurement)-current market value	Booked Flat in Faridabad in 2009 will be completed or handed over 2013	-	-	-	-
(V)	Others(such as interest in property	-	-	-	-	-

I give here in below the details of my liabilities/overdue to public financial institutions and Government dues:-

Sl. No.	Description	Name & address of Bank/Financial Institution(S)/Department(S)	Amount outstanding as on----- -----
(a)	(I) Loans from Banks	SBI Daltonganj for vehicle	Rs. 10.00 lakhs.
	(II) Loans from financial institutions	-	-
	(III) Government dues	Vidhan sabha for vehicle	Rs. 5.0 lakhs.